

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17867-JK (LD) of 2024
DATED:- 31 - 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 31.10.2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
31.10.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No.17867-JK(LD) of 2024 dated 31.10.2024

S.No	Title of the Case	(OIC)
1	OA No. 452/2024 titled Dr. Jyoti Gupta. Vs U.T. of J&K and others	Smt. Rakhi Kaloo, Administrative Officer, Indira Gandhi Govt Dental College Jammu
2	OA No. 267/2022 titled Surinder Kumar Versus UT of J&K and others.	Dr. Abdul Rouf Bhat, presently posted as Project Director J&K AIDS Control Society, phone no. 9906589752, jksacs@gmail.com
3	CRM(M) No. 155/2024 titled Navdeep Gupta V/S Union Territory of J&K.	Mr. Arvind Sharma, Assistant Drugs Controller, Phone No. 9419192014, E-Mail: aaarvind@live.com
4	WP(C) No. 2046/2024 titled Saima Quaser and others Versus UT of J&K and others.	Dr. Kamal Jee Zadoo, Chief Medical Officer, Ramban, Mobile no. 9596805602, E-Mail: cmo.ramban@gmail.com

 